

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 321/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. RRK Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

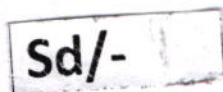
| S. No. | NAME | DESIGNATION | SIGNATURE |
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|    |                 |                            |                                                                                     |
|----|-----------------|----------------------------|-------------------------------------------------------------------------------------|
| 1- | Hemant<br>Sethi | Advocate for<br>petitioner |  |
|----|-----------------|----------------------------|-------------------------------------------------------------------------------------|

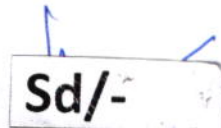
ORDER

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Wrongly on Board.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)